

Computerised Reservation

3494. SHRI R. P. GAEKWAD:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering to introduce computer system in the matter of railway reservation; and

(b) if so, when and on which Zone of the Indian Railways the computer system will be first introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The matter is under consideration.

Sterilization Target fixed for Gujarat

3495. SHRI R. P. GAEKWAD:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have fixed targets for Gujarat State for sterilization operations for 1980-81;

(b) if so, targets achieved so far, district-wise; and

(c) steps taken to fulfill the remaining target by the end of March, 1981?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHARANJAN LASKAR): (a) Yes.

(b) District-wise targets are fixed by the State Government. Achievements during the period April to November, 1980 district-wise as supplied by the State Government, are given in the statement.

(c) The Gujarat Government have taken vigorous steps for energising the Family Planning Pro-

gramme in the State and the progress made in the implementation of the programme so far has been encouraging. The State Government have also introduced a number of community/ institutional awards to foster enthusiasm in the implementation of the programme. Additional incentives have also been offered to individual acceptors and to motivators. It is expected that the steps taken by the State Government at various levels, backed by Community-based and individual cooperation will help realise the goals of the Family Welfare Programme.

Statement

Target of sterilisation for the Gujarat State and district-wise achievement for April to November, 80 in the State.

Target for Gujarat State 1980-81: 162,300 Sterilisations.

(Figures Provisional)

Sl. No.	District	Achievement (April, 1980 to November, 1980)
(1)	(2)	(3)
1.	Ahmedabad Corporation	8,815
2.	Ahmedabad District	3,930
3.	Amreli	2,258
4.	Banaskantha	3,344
5.	Vadodara Corporation	3,821
6.	Vadodara District	6,509
7.	Bhavnagar	3,982
8.	Bharuch	5,894
9.	Valsad	7,706
10.	Dangs	630
11.	Gandhinagar	602
12.	Jamnagar	3,113

(1)	(2)	(3)
13.	Jaunagarh	4,679
14.	Kheda	8,590
15.	Kachchha	2,103
16.	Mahesana	5,717
17.	Panch Mahals	4,914
18.	Rajkot	4,963
19.	Sabar Kantha	2,857
20.	Surat Corporation	3,437
21.	Surat District	9,442
22.	Surendranagar	2,125
	Total	99,431

Coal wagons for power stations in Gujarat

3496. SHRI R. P. GAEKWARD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to increase supply of wagons for transport of coal for the thermal power stations in Gujarat so that they have adequate stocks to avoid power breakdowns;

(b) if so, what is the extent of increase in the supply of wagons;

(c) the number of wagons loaded each month for transport of coal to thermal plants in Gujarat during the last eleven months beginning from January, 1980; and

(d) what steps have been taken to ensure regular and adequate supply of wagons for transport of coal for the said power units in Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (d). Adequate number of wagons are proposed to be kept in the circuit so as to meet the increased requirements of coal in the power houses as envisaged in the next few months subject to the condition that the power houses release the wagons within the normal free time admissible.

(c) The monthwise figures of coal wagons allotted to Gujarat power houses from January to November 1980 are as under:—

January	9997
February	12500
March	13048
April	14450
May	14714
June	12020
July	10194
August	8157
September	9580
October	11033
November	11500(Prov.)

Benefit of C.G.H.S. to Central Government Officers

3497. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the numbers of Central Government officers who have taken the benefit of C.G.H.S. for themselves and their families during the past three years; and

(b) what verification has been done by Government to determine the actual dependence of their adult, married and earning family members, whose names have been included in C.G.H.S. token cards?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The number of